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Title : Motion regarding suspension of rule 331G (Motion Adopted) .

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, I beg to move the following:-

"That the Rule 331G of the Rules of Procedures and Conduct of Business in Lok Sabha in its application to the discussion and voting on the Demands for Grants (General) for 2009-201 be suspended."

MR. DEPUTY-SPEAKER: The question is:

"That the Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on the Demands for Grants (General) for 2009-2010 be suspended."

*The motion was adopted.*